

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 29 of 2009

Dated : 25th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy A Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Ms. Ishita for R-2**

ORDER

We have heard the learned counsel for the parties. They are directed to file their respective comprehensive Written Submissions on or before 07.03.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **10.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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